(for insertion in the Maharashtra Government Gazette, Part - I, Central Section)

NOTIFICATION BY THE HIGH COURT OF JUDICATURE APPELLATE SIDE, BOMBAY

No. A. 3935/76/2025

It is hereby certified that the below mentioned Members, Industrial Court by Nomination have satisfactorily completed their probation period as provided under Rule 13(1), 13(4) r/w Rule 15 of the Maharashtra Judicial Service Rules, 2008 and have also completed 3 years of regular service on the post of first appointment as specified at Instruction No. 1 in the Government Circular, General Administration Department : No. PC- 1414/ (M.No.73/14)/13A dated 11.09.2014. Accordingly, such Members, Industrial Court are eligible to be considered as 'permanent employee' for all necessary purposes to the posts mentioned in column No. 2 against their names, from the date mentioned in column No. 4.

Sr.No.	Name of the Judicial Officers and present designation	Designation of the post on which the permanency (confirmation) is granted to the Judicial Officer mentioned in the column No.1	Date of First appointment for continuous service	Date of permanency (confirmation)
	(1)	(2)	(3)	(4)
1	Smt. Sameena Abdul Majid Khan Member, Industrial Court, Ahmednagar	Member, Industrial Court	08/09/2016 1	07/09/2019 ✓ (date of completion of probation period 07/09/2018) ✓
2	Shri Digambar Marutirao Patil Member, Industrial Court, Sangli	Member, Industrial Court	08/09/2016	07/09/2019 (date of completion of probation period 07/09/2018) √
3	Shri Satish Zamusao Sonbhadre, Member, Industrial Court, Thane	Member, Industrial Court	08/09/2016	07/09/2019 (date of completion of probation period 07/09/2018) √

Sr.No.	Name of the Judicial Officers and present designation	Designation of the post on which the permanency (confirmation) is granted to the Judicial Officer mentioned in the column No.1	Date of First appointment for continuous service	Date of permanency (confirmation)
	(1)	(2)	(3)	(4)
4	Shri Satyendra Suhas Khandekar Member, Industrial Court, Kolhapur	Member, Industrial Court	08/09/2016 ✓	07/09/2019 ✓ (date of completion of probation period 07/09/2018)√
5	Shri Murgyappa Ramanna Kumbhar, Member, Industrial Court, Mumbai	Member, Industrial Court	08/09/2016 ✓	07/09/2019 (date of completion of probation period 07/09/2018)
6	Shri Sanjay Dhondiba Suryawanshi Member, Industrial Court, Kolhapur	Member, Industrial Court	08/09/2016 、	07/09/2019 (date of completion of probation period 07/09/2018)

High Court of Judicature at Bombay

(Sameer S. Adkar) Registrar General

Dated : 02, May, 2025

No. A. 3935/76/2025

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Copy forwarded with compliments for information to :-

- 1) The Chief Secretary to the Government of Maharashtra, General Administration Department, Mantralaya, Mumbai (By letter)
- 2) The Principal Secretary and R.L.A., Government of Maharashtra, Law and Judiciary Department, Mantralaya, Mumbai (By letter)
- 3) The Principal Secretary, Government of Maharashtra, Home Department, Mantralaya, Mumbai (By letter)
- 4) The Principal Secretary, Government of Maharashtra, Finance Department, Mantralaya, Mumbai (By letter)

No. A. 3935/76/2025

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- 5) The Accountant General, Maharashtra I, Mumbai
- 6) The Accountant General, Maharashtra II, Nagpur
- 7) The Manager, Government Central Press, Mumbai.
- 8) The Pay and Accounts Officer, Mumbai.
- 9) The President, Industrial Court, Mumbai.
- 10) The Concerned 6 Judicial Officers

High Court of Judicature at Bombay

Dated : 02, May, 2025

102-05-2025

For Registrar General